

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**

Cause list dated 25.05.2021

MORNING SESSION

1. R.A. 249/2020
2. M.A. 63/2020
3. M.A.18/2020
4. R.A.189/2019
5. R.A.190/2019
6. Misc. 96/2019
7. Misc. 30/2020
8. M.A. 3/2021
9. R.A. 18/2021
- 10.R.A. 52/2021
- 11.Misc.104/2019

12. S.C. 245/2013
13. Spl.C. 191/2021
14. Spl.C.192/2021
15. Spl.C. 103/2016

AFTERNOON SESSION

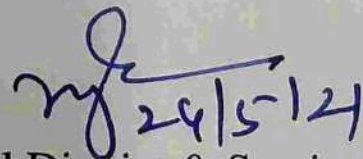
1. M.A. 164/2012
2. M.A. 49/2013
3. A.S. 14/2018
4. A.S. 15/2018
5. A.S. 30/2019
6. A.S. 31/2019
7. A.S. 32/2019
8. A.S. 33/2019
9. A.S. 35/2019
- 10.A.S. 36/2019
- 11.R.A. 112/2020

- 12.A.S. 37/2019
- 13.A.S. 38/2019
- 14.A.S. 39/2019
- 15.A.S. 40/2019

I/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 25-05-2021**

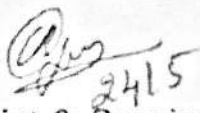
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.75/2019 2. R.A.264/2020 3. R.A.84/2021 4. P & SC.7/2021 5. R.A.8/2019 6. R.A.108/2019 7. R.A.159/2019 8. R.A.221/2020 9. M.A.38/2019 10. R.A.45/2019	1. CRL.R.P.12/2020 2. CRL.A.33/2020 3. CRL.R.P.25/2020 4. CRL.MISC.784/2021 5. CRL.MISC.787/2021
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.118/2019 12. EX.151/2018 13. EX.12/2019 14. R.A.153/2018 15. R.A.151/2019 16. R.A.280/2020 17. M.C.173/2020 18. R.A.251/2020 19. R.A.68/2021 20. R.A.83/2021 21. M.C.163/2020	6. CRL.A.42/2020 7. SC.190/2013 8. SC.112/2013


24/5/21

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 25.05.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) R.A. 136/2017</p> <p><u>Arguments:</u> 1) M.A. 3/2012 2) R.A. 5/2016 3) R.A. 124/2016 4) R.A. 125/2016 5) M.C. 7/2020</p> <p><u>Evidence:</u> 1) SC 259/2013 2) SC 83/2014 3) SC 30/2015 4) SC 163/2015 5) SC 107/2016 6) SC 140/2019 7) SC 279/2019 8) SC 80/2020</p> <p><u>Paper Publication:</u> 1) M.C. 57/2020 2) M.C. 97/2020</p>	<p><u>Arguments:</u> 1) M.C. 39/2020 2) A.A. 5/2020 3) A.A. 14/2020 4) SC 305/2013</p> <p><u>Further Arguments:</u> 1) M.V.C. 471/2017 2) R.A. 211/2016</p> <p><u>Objection:</u> 1) R.A. 160/2004 2) R.A. 130/2018 3) M.C. 108/2020 4) M.V.C. 89/2019 5) Misc 18/2020</p> <p><u>Compliance:</u> 1) M.C. 26/2020 2) G & WC 13/2021</p> <p><u>To hear:</u> 1) EX 62/2012 2) SC 239/2014</p>


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
17.04.2021**

MORNING SESSION		AFTERNOON SESSION	
HEARING		SUMMONS	
1) M.A. 53/2021		1) SC 32/2021	
		2) SC 36/2021	
STEPS		Evidence	
2) EX 60/2019		3) SC 100/2017	
3) EX 61/2019		4) SC 36/2018	
4) EX 62/2019		5) SC 258/2018	
5) EX 63/2019		6) SC 300/2018	
6) EX 64/2019		7) SC 22/2019	
7) EX 65/2019		8) SC 92/2019	
8) EX 66/2019		9) SC 148/2019	
9) EX 67/2019		10) SC 167/2019	
Evidence		11) SC 206/2019	
10) M.C. 196/2020		12) SC 369/2019	
11) M.A. 17/2018		13) SC 69/2020	
12) R.A. 2/2021			
		ARGUMENTS.	
Await Notice		14) SC 146/2018	
13) Misc 106/2015			
		Charge	
CALL ON		15) SC 210/2019	
14) Misc 47/2017			
15) Misc 69/2020		FDT	
16) EX 108/2020		16) SC 207/2018	
17) EX 109/2020		17) SC 300/2019	
		18) SC 158/2020	
Objection			
18) O.S. 4/2018			
			JUDGEMENT
			1) M.C. 142/2020
			ORDER
			2) CRL.R.P. 42/2019
			3) CRL.R.P. 47/2019
			4) CRL.R.P. 55/2019
			5) CRL.R.P. 56/2019
			6) SC 37/2021
			7) Crl.Misc. 583/2021
			8) Crl.Misc. 593/2021
			9) Crl.Misc. 604/2021
			JUDGEMENT
			10) SC 180/2017
			11) SC 208/2017
			Objection
			12) Crl.Misc. 602/2021
			13) Crl.Misc. 619/2021
			14) Crl.Misc. 654/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
19.04.2021**

MORNING SESSION

STEPS

1) EX 96/2016
2) EX 139/2018
3) EX 140/2018
4) RA 105/2019

APPEARANCE OF PARTY

5) MC 28/2020
6) Misc 98/2019
7) M.A. 101/2020

NOTICE

8) R.A. 110/2019
9) R.A. 117/2019
10) R.A. 53/2020
11) Misc 22/2020

Evidence

12) Misc 3/2014
13) Misc 84/2015
14) MC 66/2020
15) M.A. 55/2017
16) P and SC 23/2018
17) MC 212/2020

ARGUMENTS.

18) M.C. 257/2020
19) M.A. 31/2019

Await LCR

20) M.A. 22/2016
21) R.A. 115/2017
22) R.A. 171/2017
23) R.A. 174/2017
24) R.A. 12/2018
25) R.A. 83/2018

Attachment Warrant

26) EX 141/2018

CALL ON

27) R.A. 22/2014

Await Notice

28) Misc 59/2015
29) Misc 86/2015
30) Misc 92/2015
31) Misc 124/2015
32) Misc 131/2015

CALL ON

33) M.C. 207/2020
34) R.A. 178/2016

Await Notice

35) M.A. 42/2017

CALL ON

36) R.A. 178/2019

Office Objections

37) R.A. 87/2021

Evidence

1) SC 232/2014
2) SC 233/2014
3) SC 234/2014
4) SC 235/2014
5) SC 36/2018
6) SC 92/2018
7) SC 68/2019
8) SC 116/2019

CHARGE

9) SC 198/2018

OBJECTION

10) SC 157/2018
11) CrI.M. 601/2021
12) CrI.M. 638/2021
13) CrI.M. 646/2021
14) CrI.M. 665/2021

FURTHER ARGUMENTS

15) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) M.C. 4/2020
2) R.A. 8/2018
3) R.A. 213/2019

ORDER

4) CRL.R.P. 67/2018
5) CrI.Misc. 507/2021
6) CrI.Misc. 608/2021
7) CrI.Misc. 614/2021
8) CrI.Misc. 624/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
20.04.2021**

MORNING SESSION

HEARING

1) RA 89/2021

STEPS

2) EX 46/2011

3) EX 49/2011

4) EX 50/2011

5) EX 51/2011

6) R.A. 65/2018

7) EX 80/2019

8) EX 81/2019

NOTICE

9) R.A. 152/2017

10) Misc 44/2018

11) R.A. 89/2019

12) R.A. 111/2019

13) R.A. 191/2019

14) R.A. 196/2019

15) Misc 55/2020

16) M.A. 8/2021

Evidence

17) M.V.C. 508/2014

18) Misc 24/2018

19) Misc 25/2018

20) Misc 32/2018

21) Misc 33/2018

22) Misc 34/2018

23) Misc 35/2018

24) Misc 36/2018

25) Misc 37/2018

26) Misc 38/2018

27) Misc 39/2018

28) Misc 40/2018

29) Misc 41/2018

30) Misc 42/2018

31) Misc 43/2018

32) MC 256/2020

33) MC 185/2020

34) MC 50/2020

35) RA 134/2019

ARGUMENTS

36) RA 5/2017

37) RA 282/2020

ATTACHMENT WARRANT

38) EX 21/2015

AWAIT NOTICE

39) RA 48/2016

AWAIT REPORT

40) FDP 1/2018

OBJECTION

41) FDP 2/2018

42) Misc 10/2020

FURTHER ARGUMENTS

43) RA 48/2018

44) RA 183/2019

OFFICE OBJECTONS

45) EX 3/2021

46) EX 4/2021

47) EX 5/2021

48) EX 6/2021

49) EX 7/2021

50) EX 8/2021

CLAIM STATEMENT

51) Misc 95/2015

52) Misc 4/2021

HEARING

1) CrI.M. 654/2021

EVIDENCE

2) SC 100/2015

3) SC 254/2018

ARGUMENTS

4) SC 167/2015

DEFENCE EVIDENCE

5) SC 202/2017

AWAIT RECORDS

6) CrI.M. 202/2015

OBJECTION

7) CrI.M. 601/2021

8) CrI.M. 602/2021

9) CrI.M. 619/2021

10) CrI.M. 638/2021

11) CrI.M. 646/2021

FURTHER ARGUMENTS

12) SC 149/2016

AFTERNOON SESSION

JUDGEMENT

1) RA 81/2018

2) SC 9/2017

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
21.04.2021**

MORNING SESSION

STEPS

1) R.A. 73/2018
2) R.A. 173/2018

APPEARANCE OF PARTY

3) R.A. 94/2019
4) R.A. 95/2019

NOTICE

5) R.A. 155/2016
6) R.A. 91/2019
7) M.A. 141/2020

Evidence

8) Misc 91/2015

JUDGEMENT

9) R.A. 46/2015

Await Notice

10) EX 51/2017
11) R.A. 191/2019
12) M.A. 56/2019
13) M.A. 133/2020

Further Arguments

14) R.A. 48/2018
15) R.A. 183/2019

Claim statement

16) Misc 5/2021

Objection

17) Misc 75/2020
18) Misc 76/2020
19) Misc 77/2020
20) Misc 78/2020
21) Misc 79/2020
22) Misc 80/2020
23) Misc 81/2020
24) Misc 82/2020
25) Misc 83/2020
26) Misc 84/2020
27) Misc 85/2020
28) Misc 86/2020
29) Misc 87/2020
30) Misc 88/2020
31) Misc 89/2020
32) Misc 90/2020
33) Misc 91/2020
34) Misc 92/2020
35) Misc 93/2020
36) Misc 94/2020
37) Misc 95/2020
38) Misc 96/2020
39) Misc 97/2020
40) Misc 98/2020

Objection

41) Misc 99/2020
42) Misc 100/2020
43) Misc 101/2020
44) Misc 102/2020
45) Misc 103/2020
46) Misc 104/2020
47) Misc 105/2020
48) Misc 106/2020
49) Misc 107/2020
50) Misc 108/2020
51) Misc 109/2020
52) Misc 110/2020

NOTICE

1) CRL.R.P. 46/2019
2) CRL.R.P. 13/2020

Objection

4) Crl.Misc. 691/2021
5) Crl.Misc. 692/2021

AFTERNOON SESSION

ORDER

1) Crl.Misc. 665/2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
22.04.2021**

MORNING SESSION

HEARING		ARGUMENTS		SUMMONS	
1	M.A. 70/2017	21	R.A. 22/2014	38	SC 82/2020
2	M.A. 23/2019	22	R.A. 48/2016		Evidence
3	R.A. 93/2021	23	Misc 92/2019	39	SC 117/2017
	STEPS		CALL ON	40	SC 156/2017
4	EX 42/2016	24	FDP 17/2012	41	SC 133/2018
5	R.A. 129/2016		AWAIT NOTICE	42	SC 142/2018
6	EX 114/2017	25	Misc 117/2015	43	SC 168/2018
7	EX 115/2017	26	R.A. 137/2017	44	SC 297/2018
8	EX 93/2018	27	R.A. 106/2018	45	SC 11/2019
9	R.A. 51/2020	28	EX 106/2020	46	SC 99/2019
10	M.A. 130/2020		OBJECTION		CALL ON
	APPEARANCE OF PARTY	29	R.A. 18/2017	47	SC 34/2021
11	M.C. 214/2020	30	FDP 1/2018		CHARGE
12	M.C. 226/2020	31	FDP 2/2018	48	SC 248/2019
	NOTICE		FURTHER ARGUMENTS		OBJECTION
13	R.A. 15/2016	32	RA 179/2019	49	SC 157/2018
14	M.V.C. 91/2016		OFFICE OBJECTION	50	CrI.Misc. 602/2021
15	R.A. 30/2018	33	M.A. 148/2020	51	CrI.Misc. 638/2021
16	M.C. 260/2020	34	P and SC 10/2021	52	CrI.Misc. 646/2021
17	M.A. 149/2020	35	M.V.C. 19/2021	53	CrI.Misc. 700/2021
18	Misc 24/2021	36	EX 16/2021	54	CrI.Misc. 711/2021
19	R.A. 79/2021				
	EVIDENCE		HEARING		FURTHER ARGUMENTS
20	M.C. 213/2020	37	CrI.Misc. 654/2021	55	SC 81/2018

AFTERNOON SESSION

ORDER		JUDGMENT	
1	CrI.Misc. 601/2021	1	R.A. 360/2012
		2	M.C. 4/2020
	JUDGMENT	3	M.C. 142/2020
2	SC 9/2017	4	R.A. 97/2019

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
23.04.2021**

MORNING SESSION

HEARING		AWAIT LCR		AWAIT REPORT	
1	R.A. 89/2021	21	R.A. 213/2013	42	EX 167/2018
	STEPS	22	R.A. 145/2017		OFFICE OBJECTION
2	Misc 92/2017	23	R.A. 4/2018	43	R.A. 87/2021
3	M.A. 22/2019	24	R.A. 129/2019		EVIDENCE
4	M.A. 151/2020	25	R.A. 161/2019	44	SC 192/2017
	APPEARANCE OF PARTY	26	R.A. 216/2020	45	SC 189/2018
5	R.A. 148/2019		CALL ON	46	SC 202/2018
6	P & SC 4/2020	27	EX 65/2015	47	SC 281/2018
	NOTICE	28	EX 42/2019	48	SC 17/2020
7	Misc 96/2015		AWAIT ORDERS		OBJECTION
8	Misc 112/2015	29	R.A. 36/2017	49	SC 275/2018
9	Misc 86/2018	30	R.A. 37/2017	50	SC 26/2021
10	R.A. 85/2019	31	R.A. 38/2017	51	CrI.Misc. 619/2021
11	M.A. 10/2021	32	R.A. 39/2017	52	CrI.Misc. 691/2021
12	M.A. 45/2021	33	R.A. 40/2017	53	CrI.Misc. 692/2021
	EVIDENCE	34	R.A. 41/2017	54	CrI.Misc. 700/2021
13	M.C. 48/2020	35	R.A. 42/2017	55	CrI.Misc. 706/2021
14	G & WC 10/2017	36	R.A. 43/2017	56	CrI.Misc. 711/2021
15	M.C. 112/2020	37	R.A. 44/2017		FURTHER ARGUMENTS
16	M.C. 56/2020	38	R.A. 45/2017	57	SC 81/2018
17	R.A. 79/2018	39	R.A. 46/2017		
	ARGUMENTS	40	R.A. 47/2017		
18	R.A. 47/2020		COMPLIANCE		
19	R.A. 178/2016	41	M.V.C. 220/2014		
20	R.A. 178/2019				

AFTERNOON SESSION

ORDER		JUDGMENT			
1	MC 120/2020	3	M.C. 4/2020	6	M.C. 257/2020
2	CrI.M. 601/2021	4	R.A. 8/2018	7	R.A. 117/2018
		5	R.A. 89/2018	8	R.A. 213/2019

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
26.04.2021**

MORNING SESSION

AFTERNOON SESSION

APPEARANCE OF PARTY

1 M.C. 55/2020

CALL ON

2 A.I.R.Misc 1/2015

3 A.I.R.Misc 2/2015

4 A.I.R.Misc 3/2015

5 A.I.R.Misc 4/2015

6 A.I.R.Misc 5/2015

7 A.I.R.Misc 6/2015

8 A.I.R.Misc 7/2015

9 A.I.R.Misc 8/2015

10 A.I.R.Misc 9/2015

11 A.I.R.Misc 10/2015

12 A.I.R.Misc 18/2015

13 A.I.R.Misc 19/2015

14 A.I.R.Misc 20/2015

15 A.I.R.Misc 21/2015

SUMMONS

16 SC 44/2021

17 SC 45/2021

NOTICE

18 CRL.A 19/2020

EVIDENCE

19 SC 153/2015

20 SC 42/2016

21 SC 135/2018

22 SC 145/2018

23 SC 172/2018

24 SC 190/2018

25 SC 218/2018

26 SC 244/2018

27 SC 268/2019

28 SC 136/2020

29 SC 162/2020

30 SC 163/2020

AWAIT ORDERS

31 SC 107/2013

NBW TO ACCUSED

32 SC 195/2017

OBJECTION

33 Crl.Misc. 602/2021

34 Crl.Misc. 638/2021

35 Crl.Misc. 646/2021

36 Crl.Misc. 717/2021

37 Crl.Misc. 722/2021

38 Crl.Misc. 692/2021

ORDER

1 SC 54/2016

2 Crl.RP 67/2018

3 Crl.M 654/2021

4 Crl.M 700/2021

5 Crl.M 711/2021

JUDGMENT

6 SC 149/2016

7 SC 180/2017

8 SC 208/2017

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
27.04.2021**

MORNING SESSION

AFTERNOON SESSION

SUMMONS

1 SC 58/2020

CHARGE

20 SC 124/2016

JUDGMENT

1 SC 167/2015
2 SC 9/2017

EVIDENCE

2 SC 79/2015
3 SC 83/2015
4 SC 123/2015
5 SC 139/2016
6 SC 180/2016
7 SC 13/2018
8 SC 111/2018
9 SC 119/2018
10 SC 129/2018
11 SC 351/2018
12 SC 168/2019
13 SC 347/2019

NBW TO ACCUSED

21 SC 350/2018

OBJECTION

22 SC 26/2021
23 CrI.Misc. 619/2021
24 CrI.Misc. 691/2021
25 CrI.Misc. 706/2021
26 CrI.Misc. 728/2021
27 CrI.Misc. 731/2021
28 CrI.Misc. 735/2021

AWAIT LCR

14 CRL.A 16/2019
15 CRL.A 34/2019
16 CRL.A 85/2019
17 CRL.A 127/2019
18 CRL.A 24/2020
19 CRL.A 32/2020

NOTE: As per High court notification 26.04.2021 is declared as Holiday. Hence cases of 26.04.2021

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
28.04.2021**

MORNING SESSION

AFTERNOON SESSION

HEARING			NBW TO ACCUSED			ORDER		
1	SC	26/2021	11	SC	319/2018	1	SC	275/2018
SUMMONS			EVIDENCE			2	CrI.RP	42/2019
2	SC	98/2020	12	SC	19/2016	3	CrI.RP	47/2019
NOTICE			13	SC	20/2016	4	CrI.RP	55/2019
3	CrI.RP	18/2018	14	SC	85/2017	5	CrI.RP	56/2019
4	CrI.RP	19/2018	15	SC	104/2017	6	CrI.Misc.	638/2021
CALL ON			16	SC	26/2018	7	CrI.Misc.	700/2021
5	SC	202/2014	17	SC	62/2018	8	CrI.Misc.	711/2021
6	SC	9/2016	18	SC	155/2018	9	CrI.Misc.	722/2021
7	SC	38/2017	19	SC	156/2018	10	CrI.Misc.	747/2021
8	SC	93/2018	20	SC	175/2018			
9	SC	95/2019	21	SC	261/2018			
AWAIT REPORT			22	SC	341/2018			
10	SC	217/2019	23	SC	155/2019			
			24	SC	193/2019			
			25	SC	1/2020			
			26	SC	23/2020			

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
29.04.2021**

MORNING SESSION

AFTERNOON SESSION

EVIDENCE

OBJECTION

ORDER

1 SC 125/2013
2 SC 39/2016
3 SC 122/2016
4 SC 144/2017
5 SC 82/2018
6 SC 201/2018
7 SC 214/2018
8 SC 238/2018
9 SC 287/2018
10 SC 288/2018
11 SC 320/2018
12 SC 97/2019

14 CrI.Misc. 602/2021
15 CrI.Misc. 619/2021
16 CrI.Misc. 646/2021
17 CrI.Misc. 691/2021
18 CrI.Misc. 692/2021
19 CrI.Misc. 706/2021
20 CrI.Misc. 717/2021
21 CrI.Misc. 731/2021
22 CrI.Misc. 738/2021
23 CrI.Misc. 741/2021

1 CrI.Misc. 743/2021

JUDGMENT

1 SC 146/2018

NOTICE TO SURETY

24 SC 139/2018

CHARGE

13 SC 11/2020

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF
25.05.2021**

MORNING SESSION

AFTERNOON SESSION

HEARING			AWAIT ORDERS			JUDGMENT		
1	EX	8/2019	13	MC	250/2020	1	RA	46/2015
2	EX	9/2019	AWAIT REPORT			2	RA	48/2018
STEPS			14	EX	97/2018	3	RA	97/2019
3	MA	42/2017	15	EX	99/2018	4	RA	183/2019
4	RA	105/2019	16	EX	100/2018	5	SC	149/2016
5	RA	123/2019	17	EX	101/2018	6	SC	9/2017
APPEARANCE OF PARTY			18	EX	102/2018			
6	RA	143/2019	19	EX	103/2018			
NOTICE			20	EX	105/2018			
7	RA	101/2019	21	EX	106/2018			
EVIDENCE			22	EX	107/2018			
8	MC	213/2020	23	EX	108/2018			
ARGUMENTS			24	EX	109/2018			
9	RA	22/2014	25	EX	110/2018			
10	RA	178/2019	26	EX	112/2018			
AWAIT LCR			27	EX	113/2018			
11	RA	132/2019	28	EX	114/2018			
12	RA	256/2020	29	EX	115/2018			
			30	EX	116/2018			
HEARING			EVIDENCE					
1	SC	26/2021	4	SC	40/2018			
SUMMONS			5	SC	128/2019			
2	SC	93/2021	6	SC	159/2019			
HBC			313 STATEMENT					
3	SC	37/2021	7	SC	173/2017			
			8	SC	152/2018			

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 25-05-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 25/2019	8. SC 249/2014
2. Misc. 11/2018	9. SC 118/2018
3. RA 120/2018	10. SC 344/2019
4. Misc. 42/2019	11. SC 133/2019
5. P & SC 25/2020	
6. RA 159/2018	
7. RA 330/2012	

<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. MA 137/2020	7. SC 16/2020
2. OS 2/2019	8. Crl.Misc.789/2021
3. P & SC 21/2021	9. Crl.Misc.792/2021
4. RA 135/2020	10. Crl.Misc.800/2021
5. MC 1/2020	11. SC 93/2017
6. G & WC 25/2020	

Sd/-

Date : 24-05-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.